

(b) and (c). The production of Brown Fibre has increased whereas, there is a decline in the production of White Fibre during the last two years as compared to the production of 1987-88. Decline is mainly due to inadequate flow of coconut husks for retting.

Cottage Industries at Panchayat Level

1320. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to set up cottage industries at each panchayat level;

(b) if so, the details thereof; and

(c) the extent to which it is likely to solve the unemployment problem?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) The subject matter of cottage industry is dealt with entirely by the respective State Governments. The Government of India supplements the efforts of the State Government through the Khadi and Village Industries Commission who provide financial assistance, concessional rate to interest, raw material, training etc. to the State Governments through the respective Khadi and Village Industries Boards for the development of cottage industry in the States.

(b) The Plan allocation of Khadi and Village Industry for the year 1990-91 is Rs. 205.00 crores, out of which Rs. 102.30 crores is reserved for Khadi and Rs. 102.70 crores for village industry. At present, there are 96 village industries recognized by KVIC for such assistance.

(c) KVIC has a target of employing 50.83 lakh persons by the year 1990-91.

[*English*]

All India Bandh

1321. SHRI KHEMCHANDBHAI SOMABHAI CHAVDA:
SHRI MANIKRAO HODLYA
GAVIT:
SHRI R. M. BHOYE:

Will the PRIME MINISTER be pleased to state:

(a) the details of loss of life and damages caused to property during the bandh in the country on February 6, 1991, State/Union Territory-wise; and

(b) the details of the compensation paid to the next of kin of the persons who were killed during the bandh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRISUBODH KANT SAHAY): (a) and (b). The information is being obtained from all States/Union Territory Administrations and a Statement will be laid on the Table of the House.

[*Translation*]

Supply of Paper to Small Scale Industrial Units

1322. SHRI GANGA CHARAN LODHI. Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Paper Corporation Ltd. had taken about Rupees 16 crores in advance from small scale industrial units for supplying paper-quota during 1989-90 but it has neither supplied the paper to them nor paid any interest thereon;

(b) whether thousands of small scale industrial units are becoming sick due to the suspension of allotment and supply of paper at subsidised rates; and

(c) if so, the action being taken by the Government in regard thereto?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI KAMAL MORARKA): (a) to (c). Hindustan Paper Corporation Ltd. (HPC) and received an advance of only Rs. 3.20 crores during 1989-90 from small scale industrial units (Exercise Notebook Manufacturers). Against these advances HPC has been able to make about 45% supplies. HPC has been instructed either to make supplies or return the balance advances as per terms of the contract. Although the subsidy scheme of the Government of India ended on 31.3.1990, HPC has maintained supply of paper to the education sector during 1990-91 at mutually agreed concessional rates. The matter regarding fresh allocations and rates of supply is under consideration of the Education Department.

[English]

Inclusion of Males of Pardhi Community in Scheduled Tribes List

1323. PROF. MAHADEOSHIVANKAR: Will the PRIME MINISTER be pleased to state:

(a) whether the males in the Pardhi Community in Andhra Pradesh are classified in the list of Backward Classes and the females (Pardhan) are classified in the list of Scheduled Tribes;

(b) whether due to this discrimination the males in the Pardhi community are deprived of the benefits available to the Scheduled Tribes; and

(c) if so, whether the Government have

any proposal to include the males in the Pardhi community in the Scheduled Tribes list; if so, the steps taken/being taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI RAMJI LAL SUMAN): (a) No, Sir. Pardhan community (both males and females) included in the list of Scheduled Tribes in relations to the State of Andhra Pradesh.

(b) and (c). Do not arise.

Fifty Eighth Anniversary of IAF

1324. SHRI PRATAPRAO B. BHOSALE: Will the PRIME MINISTER be pleased to state:

(a) whether 58th Anniversary of Indian Air Force was celebrated in the country;

(b) if so, the details of the celebrations to mark this day;

(c) whether the Government propose to take some steps to make the IAF one of the best forces in the world; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI LALIT VIJOY SINGH): (a) Yes, Sir.

(b) (i) The celebrations in Delhi started with the Chiefs of the three Defence Services paying homage at the Amar Jawan Jyoti Memorial. The Chief of the Air Staff took the salute at a Ceremonial-cum-Investiture Parade at Air Force Station Palam when 51 Officers and Airmen were